

1	2	3	4	5	6	7	8
f.	R.N.T.C.P.*	335.00	327.70	400.00	392.07	630.65	466.15
GRAND TOTAL:		12923.25	12871.11	14291.52	14960.43	17041.99	14993.62

Note: \*Denotes inclusive of kind grants.

The above Releases relate to central Government, grants & do not include State share contribution.

#### Use of generic names of medicines

848. SHRIMATI T. RATNA BAI:

SHRI MOHD. ALI KHAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has received any proposals from each State Government on International Nonproprietary Name (INN) to use the generic names compulsorily;

(b) if so, the details thereof; and

(c) the violations made by the doctors and the action taken so far?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Government has not received such proposals from any State Government.

(c) Does not arise.

#### Focus on treatment of diabetes and CVDs

849. SHRI JAGAT PRAKASH NADDA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the rationale behind clubbing various disease control programme for diseases like diabetes and CVDs, Cancer, Blindness, Mental Health etc. under one programme for the control of non-communicable diseases;

(b) the reasons for Government not giving focused attention to the control of diabetes and CVDs at par with the AIDS control programme when the incidence of these diseases is increasing alarmingly;

(c) whether Government would make it compulsory for all commercial establishments selling *mithai* and *namkeen* to keep low sugar and low sodium products along with their normal range of sweets and savouries; and

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The Government has given focused attention for prevention and control of diseases like Diabetes and Cardiovascular Diseases and a specific programme namely National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases and Stroke (NPCDCS) was launched in July 2010 with the objective of preventing and controlling common Non-Communicable Diseases (NCDs) through behavior and life style changes, providing its early diagnosis and management, building capacity at various level and training human resources within the public health setup to cope with the increasing burden of NCDs. From 2013-14 onwards, the interventions upto the district level for prevention, detection, diagnosis and treatment under NPCDCS and other NCDs have been brought under the umbrella of National Health Mission (NHM). A flexipool of funds for Non-Communicable Diseases (NCD) has been created. Guidelines have been issued to State Governments to submit their Programme Implementation Plan (PIP) as per their felt needs, keeping in mind guidelines issued by Ministry of Health and Family Welfare. This approach facilitates a holistic view of disease control and also sharing of infrastructure and synergizing efforts at district levels.

(c) and (d) The commercial establishments should comply with the Food Safety and Standards (Food Product Standards and Food Additives) Regulation, 2011 and food additives mentioned in Table-II of Appendix-A wherein the standards for sweets and namkeen have been specified.

#### **Unused funds of urban healthcare projects**

850. SHRIMATI AMBIKA SONI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether an amount of nearly ₹ 5000 crore meant for the urban healthcare projects has not been utilised;

(b) if so, the details thereof; and the reasons therefor;